

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2997
ANSWERED ON:10.02.2014
SEWAGE TREATMENT PLANTS
Gowda Shri D.B. Chandre;Jeyadural Shri S. R.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether sewage treatment plants in various States are not functioning properly and have been identified as major reasons for river pollution;
- (b) if so, the details thereof, State-wise;
- (c) whether the Union Government has received proposals from various State Governments including Karnataka and Tamil Nadu for upgradation of existing sewage treatment plants and setting up of new sewage treatment plants;
- (d) if so, the details thereof, State-wise along with the action taken by the Government in this regard; and
- (e) the funds allocated and the expenditure incurred by the Government in this regard during the last three years, State-wise?

Answer

THE MINISTER OF ENVIRONMENT AND FORESTS (DR. M. VEERAPPA MOILY)

(a) & (b) As per the report of Central Pollution Control Board (CPCB) of August, 2013 on 'Performance evaluation of sewage treatment plants under NRCD', out of 152 sewage treatment plants (STPs) constructed under National River Conservation Plan (NRCP), 63 STPs were complying with the prescribed standards, 32 STPs were not operational, 48 STPs were not complying with prescribed standards and 9 STPs were under construction. State-wise details are at Annexure-I. The main reasons for non-compliance of STPs are poor operation & maintenance, unskilled manpower, frequent power failure, absence of proper back-up arrangement to run the STPs, etc.

(c) & (d) Proposals are received from the State Governments, including Karnataka and Tamil Nadu, from time to time for taking up various pollution abatement works including setting up /upgradation of STPs in towns along identified stretches of polluted rivers under NRCP & NGRBA (National Ganga River Basin Authority) programme. Proposals are sanctioned by this Ministry after due appraisal on the basis of the prescribed Guidelines as well as availability of budget allocations under these programmes. Till date 1426 projects/schemes have been sanctioned under the NRCP & NGRBA programmes, as per the State-wise details given at Annexure-II.

(e) State-wise details of fund allocated by the Ministry and expenditure incurred by the States under the NRCP & NGRBA programmes during the last three years are at Annexure-III.